

[14 March, 2000]

RAJYA SABHA

**Losses Suffered by AI**

1989.SHRI SANJAY NIRUPAM: Will the Minister of CIVIL AVIATION be pleased to refer to answer to Unstarred Question 462 given in the Rajya Sabha on 29th Feb. 2000 and state:

(a) whether Government are planning to investigate the reasons of losses of Air India; and

(b) if so, by when and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) and (b) The Government regularly reviews the performance of Air India.

**Abandoned Aerodromes in A.P.**

1990.SHRI C. RAMACHANDRAIAH: Will the Minister of CIVILAVIATION be pleased to state:

(a) the number of locations of abandoned Aerodromes in Andhra Pradesh;

(b) whether Government proposed to develop and utilise those aerodromes;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV): (a) No airport belonging to the Airport Authority of India (AAI) is abandoned in Andhra Pradesh. However, the airports at Donakonda, Cuddappah and Warrangal are non-operational for over a decade due to want of traffic.

(b) to (d) AAI has proposed to State Government to take over these airports for development and to operationalise them for aviation related activities.

**Recruitment of Casual / Contract Labour in IA**

1991.SHRI JIBON ROY: Will the Minister of CIVILAVIATION be pleased to state:

(a) whether Government are aware that inspite of directions of the High Court of Delhi in its judgement dated 9.5.97 and 21.8.98 to give preference to the casual workers already employed by the Indian Airlines since 1996 and whose service were later terminated, the preference is not being given to the said employees while recruiting employees against clear vacancies at regular workforce;